

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2024 in CRL.L.P./55/2024(Filing No.)

State of Sikkim

Applicant

VERSUS

Bikash Majhi and Another

Respondents

Date : **12-03-2025**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. S. K. Chettri, Additional Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents

Mr. N. Rai, Senior Advocate (Legal Aid Counsel).
Mr. Pradeep Tamang, Advocate (Legal Aid Counsel).

Respondents present in person.

ORDER

Rai, J.

Response has been filed by the Respondents to I.A.
No.01 of 2024.

List for hearing on I.A. *supra* on 16-04-2025.

Judge
12-03-2025

Judge
12-03-2025